

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 120 of 2013 & I.A. No. 77 of 2014**  
**Appeal No. 122 of 2013 & I.A. No. 75 of 2014**  
**Appeal No. 134 of 2013 & I.A. No. 76 of 2014**  
**Appeal No. 141 of 2013 & I.A. No. 67 of 2014 and**  
**Appeal No. 146 of 2013 & I.A. No. 74 of 2014**

**Dated : 14<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 120 of 2013 & I.A. No. 77 of 2014**

**NTPC Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s):** Mr. M.G. Ramachandran  
Ms. Swatika Sahoo  
Ms. Anushree Bardhan  
Ms. Poorva Sahegal

**Counsel for the Respondent(s):** Mr. M.S.Ramalingam for R-1  
Mr. R.B.Sharma for R-4, R-5 & R.18  
Mr. Pradeep Misra  
Mr. Mnaoj Kr. Sharma for R-10  
Mr. Alok Shankar for TPDDL

**Appeal No. 122 of 2013 & I.A. No. 75 of 2014**

**NTPC Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s):** Mr. M.G. Ramachandran  
Ms. Swatika Sahoo  
Ms. Anushree Bardhan

Ms. Poorva Sahegal

**Counsel for the Respondent(s):** Mr. M.S.Ramalingam for R-1  
Mr. R.B.Sharma for R-7  
Mr. Pradeep Misra  
Mr. Mnaoj Kr. Sharma for R-2  
Mr. Alok Shankar for TPDDL

**Appeal No. 134 of 2013 & I.A. No. 76 of 2014**

**NTPC Ltd.** ..... **Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors.** ..... **Respondent(s)**

**Counsel for the Appellant(s):** Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Anushree Bardhan  
Ms. Poorva Sahegal

**Counsel for the Respondent(s):** Mr. M.S.Ramalingam for R-1  
Mr. R.B.Sharma for R-7  
Mr. Pradeep Misra  
Mr. Mnaoj Kr. Sharma for R.2  
Mr. Alok Shankar for TPDDL  
Mr. Aashish  
Mr. Aditya for BYPL

**Appeal No. 141 of 2013 & I.A. No.67 of 2014**

**NTPC Ltd.** ..... **Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors.** ..... **Respondent(s)**

**Counsel for the Appellant(s):** Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Anushree Bardhan  
Ms. Poorva Sahegal

**Counsel for the Respondent(s):** Mr. M.S.Ramalingam for R-1  
Mr. R.B.Sharma for R-4, R-5 & R.18

Mr. Pradeep Misra  
Mr. Mnaoj Kr. Sharma for R-10  
Mr. Alok Shankar for TPDDL

**Appeal No. 146 of 2013 & I.A. No. 74 of 2014**

**NTPC Ltd.**

**..... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors.**

**..... Respondent(s)**

**Counsel for the Appellant(s):**

Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Anushree Bardhan  
Ms. Poorva Sahegal

**Counsel for the Respondent(s):**

Mr. M.S.Ramalingam for R-1  
Mr. R.B.Sharma for R-2  
Mr. Pradeep Misra  
Mr. Mnaoj Kr. Sharma for R-2  
Mr. Alok Shankar for TPDDL

**ORDER**

Mr. Aashish Gupta, the learned counsel for the Respondent in Appeal No. 134 of 2013 seeks some time to file the reply to the amendment petition. Accordingly, he is directed to file the same on or before 04.03.2014 after serving copy on the other side.

Post the matter on **27.03.2014** along with Appeal Nos. 97 of 2013 & batch.

**(Rakesh Nath)**  
Technical Member

**(Justice M. Karpaga Vinayagam)**  
Chairperson

Ts/kt